## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: VELAN HOTEL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Course For Corporate P. R. P. Shall Coursel For Relitioner!
Operational (reditor.

**ORDER** 

Counsels representing both the parties are present. Counsel for the respondent stated that there is a chance of settling the matter by selling the properties of the respondent company and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 28.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc